

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 639

Dated: 10-08-2017

Hon'ble Selection Committee has been pleased to constitute following Sub-committees for conducting Shorthand / Type test of the candidates who have applied for the posts of Steno Typists pursuant to advertisement notification No. 323 dated 26-05-2017:


For conducting the requisite test of the candidates of Jammu province, at Jammu.

1. Member Secretary (Principal Secretary to Hon'ble the Chief Justice)
2. Registrar Judicial, High Court Wing, Jammu.

For conducting the requisite test of the candidates of Kashmir province, at Srinagar.

1. Member Secretary (Principal Secretary to Hon'ble the Chief Justice)
2. Registrar Judicial, High Court Wing, Srinagar.

The sub-committee shall notify the date of test to the candidates at least 10 days before the scheduled date.


(Jawad Ahmad)
Principal Secretary to,
Hon'ble the Chief Justice

No. 781-87/PSYS
Copy to:

Dated: 10-08-2017

1. Registrar General, High Court of J&K, Srinagar
2. Registrar Vigilance, High Court of J&K, Srinagar
.....for information
3. Registrar Judicial High Court of J&K, Srinagar / Jammu for information.
4. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir for information of his lordship.
5. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal for information of his lordship.
6. CPC, High Court of J&K, Srinagar for uploading the same in the official website of High Court of J&K.


Principal Secretary to,
Hon'ble the Chief Justice